

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-50/1997/4019/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. A. Deka,
Principal Judge, Family Court,
Barpeta

Dated Guwahati, the th 30 July, 2019.

Sub:- **Station Leave permission.**

Ref:- Your letter No. F.C.(B)/2019/569 dtd. 25.07.2019

Madam,

With reference to the above, I am directed to inform you that, your prayer for station leave permission, with your official vehicle, at your own cost, w.e.f. the evening of 26.07.2019 till the morning of 29.07.2019, has been granted/ rejected. The Counsellor, Family Court, Barpeta will remain in charge of your Court and office in your absence.

Yours faithfully,


sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-50/1997/4020/A, dated 30.07.19

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.


30/7/19

JT. REGISTRAR (VIGILANCE)

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